


**PROFORMA FOR DECLARATION OF Immovable Property
(AS On 31-3-2012)**

Name of officer (In full) **PANKAJ KUMAR JAIN**

Date of Birth **29-11-1974**

Present post held **CIVIL JUDGE CLASS-1 GUNDERDEHI**

Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1 NIL	2 NIL	3 Land NIL	4 NIL	5 NIL



 Signature & Date **10.01.13**
 (P.K. JAIN)

**PROFORMA FOR DECLARATION OF Immovable Property
(AS On 31-12-2012)**

PANKAJ KUMAR JAIN
 ...
29-11-1974
 ...
CIVIL JUDGE CLASS-1 GUNDERDEHI

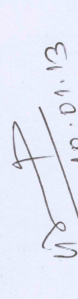
Name of officer (in full)
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 Signature & Date 10.01.13
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Life Insurance Policy & Others		
Name of issuing Company 1	Amount 2	
JEEVAN ANAND (LIC) MONEY BACK POLICY (LIC) JEEVAN VRIDDHI (LIC) OTHER LIC	300000/- (THREE LACS) 500000/- (FIVE LACS) 95360/- (NINETY FIVE THOUSAND THREE HUNDRED SIXTY) 50000/- (FIFTY THOUSAND)	
Bank Deposits/Securities & Investments		
	Name of Bank	City
1) Fixed Deposits	NIL	
2) Savings Bank ACS	SBI GUNDERDEHI	GUNDERDEHI
3) PPF	NIL	
4) GPF	OFFICE	
5) NSS	NIL	
6) Others	NIL	
		Amount
		448056.41
		452967.00

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965


 10.01.13
 Signature & Date
 (P.K. JAIN)